

Production of Onions

7091. SHRI NAVIN RAVANI : Will the Minister of AGRICULTURE be pleased to state :

(a) the State producing Onions in the country:

(b) whether it is a fact that there is a great demand of onions in the country and abroad ; and

(c) steps taken to increase the production of onion in the country to the internal and external demand?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The major Onion producing States in the country are Maharashtra, Uttar Pradesh, Gujarat, Karnataka, Orissa, Tamil Nadu, Madhya Pradesh Andhra Pradesh, and Bihar. The other onion growing States are Rajasthan, Haryana, Punjab, Assam, Jammu and Kashmir, Kerala and Himachal Pradesh.

(b) Yes, Sir.

(c) There is no Centrally Sponsored Scheme for boosting the production of Onion. However, the State Governments are taking suitable measures to augment the production of Onion.

Import of Edible Oil

7092. SHRI MOOL CHAND DAGA :
SHRI RAVINDRA VARMA :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the details of the quantity of Palm oil (edible) imported during the last three years with the name of the country from which imported, year-wise ; and

(b) at what rate the same was imported under each transaction and rate at which

it was sold out to mills, fair price shops and public ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEBVI RAO) :

(a) Financial year	Quantity of palm oil imported (in lakh MT)
1980-81	3.46
1981-82	3.73
1982-83	5.16

All the shipments have been from Malaysia.

(b) The rates at which the imports were made varied from contract to contract and from oil to oil. The average purchase price was :

(Rs. per MT)

1980-81	4,696
1981-82	4,861
1982-83	4,257

The issue prices of palm oil are as under :

To State Governments for Public Distribution System

Rs. 8,500 per tonne in tins

Rs. 7,000 per tonne in bulk

To Vanaspati industry :

Rs. 8,500 per tonne for normal release upto 60% of the requirement of the industry and Rs. 12,000 per tonne for released over and above 60% of the requirement of the industry.

To Ganesh Flour Mills for sale in small packs Rs. 7,000 per tonne in bulk.

The Central Government does not issue the oils to the fair price shops and the public direct. It is left to the State Governments to issue to the consumers through Fair Price Shops. Thus the retail end price of edible oils varies from State to State depending upon the cost of transportation, local taxes, sales tax, labour cost etc.

Failure to Achieve Irrigation Targets

7093. SHRI MOOL CHAND DAGA : Will the Minister of IRRIGATION be pleased to state :

(a) the reasons for failure to achieve the targets of the Sixth Five Year Plan.

(b) whether it is a fact that this plan had 65 big irrigation projects which were being carried over from the previous years to be completed during this plan :

(c) if so, how many of these have been completed during this plan ; and

(d) if all 65 projects have not been completed so far, the reasons therefor and when the same are expected to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) The shortfalls in achievement of target are mainly due to overall financial constraints and cost escalation.

(b) The Sixth-Plan document mentioned that 65 major on-going projects taken up before 1.4.76 are likely to be completed during the Sixth Plan.

(c) Out of these 65 projects, 4 projects have been completed so far 13 more are likely to be completed by the end of Sixth Plan.

(d) The reasons for non-completion for all the 65 projects are the same as indicated in reply to part (a). Efforts will be made to complete as many of these projects as possible during the Seventh plan.

अनधिकृत हटमेंट्स को नियमित किया जाना :

7094. श्री मूल चन्द डागा : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले चार वर्षों के दौरान दिल्ली में अनधिकृत निर्माण और गैर-कानूनी हटमेंट्स को किन परिस्थितियों और आधारों पर नियमित किया गया था और उनकी कुल संख्या क्या है ;

(ख) गरीबी की रेखा से नीचे रहने वालों मध्यम वर्ग के लोगों और आयकर देने वालों में से कितने लोग इससे प्रभावित हुए हैं ; और

(ग) क्या अनधिकृत निर्माणों को इस प्रकार नियमित किए जाने के समाज विरोधी तत्वों और कानून को अपने हाथ में लेने वालों को प्रोत्साहन नहीं मिलता है ;

खेल विभाग में, निर्माण और आवास मन्त्रालय में तथा संसदीय कार्य विभाग में उप-मन्त्री (श्री मल्लिकार्जुन) : (क) अवैधानिक हटमेंटों (झुग्गी-झोपड़ी) को स्थल पर नियमित नहीं किया गया है। झुग्गी, झोपड़ी निवासियों को झुग्गी, झोपड़ी उन्मूलन योजना के अन्तर्गत पुनर्वास सुविधायें दी जाती हैं।

(2) तथापि, इन कालोनियों में बने मकानों के गिराने तथा लोगों की कठिनाई को रोकने के लिए सरकार द्वारा अनधिकृत कालोनियों को नियमित करने का निर्णय लिया गया था इसमें क्रमशः 30.6.77, 16.2.77 तक उनमें बनाई गई रिहायशी तथा वाणिज्यिक संरचनायें शामिल हैं। इन आदेशों के अनुसरण में दिल्ली विकास प्राधिकरण तथा दिल्ली नगर निगम ने 529 अनधिकृत कालोनियों को नियमित किया